

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No. 3082/2015

This the 06th day of November, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Rima Chaturvedi, Age: 30 Years,
D/o Sh. Hardayanand Chobe,
R/o B-39/2, Gali No.6,
Johripur Ext. Delhi- 110094
Previously functioning as Guest Teacher
In capacity of TGT, Social Science in
GGSSS, B-Block, Yamuna Vihar,
Delhi -110053 and GGSS, Mustufabad,
Delhi -110094 respectively in session
2012-2013 ... Applicant

(By Advocate: None)

Versus

1. Govt. of NCT of Delhi
Through: Chief Secretary,
New Secretariat, I.P. Estate,
New Delhi -110002.
2. Director,
Directorate of Education
Govt. of NCT of Delhi
Old Sectt., Delhi 110054 .. Respondents

(By Advocate: Ms. Neetu Mishra for Ms. Rashmi Chopra)

Order (oral)

Per Sudhir Kumar, Member (A)

Case called. None appears for the applicant. Learned counsel for the respondents has produced a copy of the order dated 08.10.2015, through which the applicant has been engaged as Guest

Teacher in the capacity of TGT Social Science w.e.f. 08.10.2015 in the Govt. Girls Sr. Secondary School B-I, Yamuna Vihar, Delhi-53. He further submits that the applicant has also since joined her duties.

2. In view of the aforesaid submissions, and since none is present on behalf of applicant today, it seems that her grievance has been redressed, and we accept the submissions of the learned counsel for the respondents.

3. The O.A., is, therefore, dismissed as having become infructuous.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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